Tripura			
Uttarakhand			
Uttar Pradesh	Kanpur Nagar, Gorakhpur, Bijnor, Jonpur,		
	Azamgarh, Firozabad, Pilibhit, Sitapur,		
	Ballia, Baghpat, Shahajanpur		
West Bengal			

## Terrorist attack after formation of NIA

 $\dagger 2559$ . SHRI RAM JETHMALANI: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that the National Investigation Agency (NIA) was set up in the aftermath of Mumbai terror attack in 2009;
- (b) if so, the facts thereof and whether many terrorist attacks have taken place in the country after the formation of this agency till February, 2013;
- (c) if so, the date of attacks along with their respective place of occurrence; and
- (d) the action taken by the National Investigation Agency in connection with the above said terrorist incidents and the extent to which it has been successful?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH): (a) to (d) Yes Sir. The National Investigation Agency was set up in the year 2009, in the aftermath of Mumbai terror attacks on 26.1.2008.

The details of terrorist attacks after the formation of NIA Act and their status of investigation till date is given in the statement.

<sup>†</sup> Original notice of the question was received in Hindi.

Statement

Details of terrorist attacks after the formation of NIA Act and their status of investigation till date

SI. N	No Terrorist attack cases	Place of occurrence	Date of occurrence	Investigatin agency in NIA/or No	Investigation
1	2	3	4	5	6
1.	Killing of Rulda Singh, then Preside Rashtriya Sikh Sa outside his reside at Patiala.	ngat	28th July, 2009	No	
2.	Blast at Margao	Goa	16th October, 2009		Charge sheet has been filed against four accused and further supplementary charge sheet has also been filed against two accused and trial is under progress.
3.	Blast in German Bakery	Pune	13th February, 2010	No	
4.	Blast at Chinna- swamy Stadium	Bangalore	2010 17th April,	No	
5.	Shootout and blast at Jama Masjid	Delhi	19th Septembe 2010	er, No	

## Cautioning States against granting remission of life sentence

2560. SHRI BALWINDER SINGH BHUNDER: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Ministry has issued advisory to States cautioning them against granting remission of life sentence in wholesale manner;
  - (b) if so, the details of these advisories;
  - (c) what is the position of law in this regard; and